

DIVISION BENCH
COURT - II

S-9

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/250(KB)2023
IA(I.B.C)/665(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH MAY 2024

IN THE MATTER OF	SAROJ KUMAR JENA VS SIMPLEX INFRASTRUCTURES LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Snehashis Sen, Adv.] For the Corporate Debtor

ORDER

1. Ld. Counsel for the Corporate Debtor present.
2. It is stated that the Main CP has already been dismissed and therefore, the IA(I.B.C)/665(KB)2024 has become infructuous at this stage. In view of such, **IA(I.B.C)/665(KB)2024 is also dismissed as infructuous.**
3. File be consigned to records.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**